## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 25(ND)16 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

**HON'BLE MEMBER (J)** 

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

**NAME OF THE COMPANY:** M/s. Pooja Devi Goyal V/s. M/s. Seven Star Buildmart Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANKIT SINGAL	ADV	Respondents	Proget
2.	Arfoita	(Proxy Adv)	Petitioner	Qui.

## **ORDER**

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given 2 weeks' time to file the reply to the additional affidavit filed by the petitioner.

List on 30.11.2016.

(R.Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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